GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 1100 (To be answered on the 27th June 2019)

THEFT OF BAGGAGE AT AIRPORT

1100. SHRI G.M. SIDDESHWAR

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a) whether theft of expensive goods from passengers' baggage at various airports in the country have been reported;

(b) if so, the number of complaints received during each of the last three years

and the current year, airport-wise;

(c) the action taken by the Government on each of the complaint along with the compensation paid against stolen goods;

(d) whether the involvement of security personnel and staff of airports have

been detected:

(e) if so, the action taken/being taken by the Government in this regard; and (f) the steps taken/being taken by the Government to prevent such thefts in future?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रधार)

(Shri Hardeep Singh Puri)

(a): Yes, Sir.

(b): The details of theft cases were received/ registered with police during year 2016, 2017, 2018 and current year 2019 as received from Airport Director/

Airport Security Staff/ Local Police are at Annexure-A.

⁽c) to (f): The incidents of theft are a law and order issue, which is a State Subject. As and when such incidents are brought to notice, complaints are lodged with local police, which takes further action, and Ministry of Civil Aviation does not maintain these data/ information. The Bureau of Civil Aviation Security (BCAS), a regulatory authority for civil aviation security in the country, issues necessary instructions to prevent such incidents from time to time.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1100 FOR ANSWER ON 27.06.2019 REGARDING 'THEFT OF BAGGAGE AT AIRPORT'

Details of theft cases reported/registered at various airports during the last three years and the current year:-

	Total:	64	59	56	31
9.	Chennai			01	97 134
8.	Dehradun	e extension in	Lank od ac	Katya Tue 11911	01
7.	Cochin				01
6.	Jammu	01	er autok te Virusaz fo	nigg a huka ma il Liganaya kani si	e e de periode de la compansión de la comp La compansión de la compa
5.	Amritsar	01 10 (1069 HO		a year _are provide a	ngasa sat (s
4.	Hyderabad	ฐแก้ไปก เอ	15 min	06	n) is so, the a
3.	Mumbai	17 010	10	18 3 1/3	07
2.	Delhi	34	34	28	22
1.	Kolkata		F.CH.L.F.L.	16 P 10633 A 4 5	19 - 17 - 18 14 17
SI. No.	Airports	Year 2016	Year 2017	Year 2018	Year 2019 (up to May, 2019)

(b): The outlife of the hour cases were necessarily registrosed with profess during the profession of the profession of

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